

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 176-177/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ABDUL WAHID

Respondent(s)

Date : 14-03-2019 These petitions were called on for hearing today.

For Petitioner(s) Ms.Priyanka Singh,Adv.
Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr)No.177/2019

The office report indicates that service of notice is complete upon sole respondent but no one has entered appearance on his behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

SLP(Cr)No.176/2019

As per postal tracking report qua sole respondent, the remarks indicates that "Insufficient address". Ld.counsel for the petitioner shall, within a period of four weeks, file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within the same period.

List the matter again on 25.07.2019.

RAJESH KUMAR GOEL
Registrar